

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:424

ANSWERED ON:07.05.2012

ASSISTANCE TO DIFFERENTLY ABLED PERSONS

Punia Shri P.L. ;Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of persons with different kinds of disabilities in the country, State-wise;
- (b) whether the Government has any scheme to provide necessary supporting equipment like hearing aid, artificial limbs, tricycle etc. free of cost to the differently abled persons;
- (c) if so, the number of such persons to whom these equipment have been provided during the last three years till date alongwith the nature of their disability, State-wise;
- (d) whether the Government has received proposals from States including Uttar Pradesh for distribution of tricycles or other equipment to differently abled persons; and
- (e) if so, the details thereof for the last three years, State-wise and the decision taken by the Government in this regard?

**Answer**

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No.424 for 7.5.12 asked by Shri P.L.Punia and Shri Bhisma Shanker ALIAS Kushal Tiwari regarding Assistance to Differently Abled Persons

(a) A statement showing disability and State-wise population of persons with disabilities, as per Census, 2001, is enclosed at Annexure-I.

(b) Yes, Madam.

(c) State-wise details of aids and appliances provided to persons with different types of disabilities during 2009-10 and 2010-11 are enclosed at Annexure II and Annexure III respectively. Details of beneficiaries provided aids and appliances during 2011-12 are being collected.

(d) & (e) State-wise details of proposals received and Grant-in-aid released during the last three years under the relevant Scheme are given in Annexure-IV.